

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTIONS No. 876

TO BE ANSWERED ON TUESDAY, FEBRUARY 11, 2025/22 MAGHA, 1946 (SAKA)

“STEPPING UP GOVERNMENT SERVANT’S PAY”

876: Shri Neeraj Shekhar

Will the Minister of Finance be pleased to state:

- a) the details of references/representations received by Department of Expenditure, since 1st January, 2025 till date, from various Ministries/Departments and other organizations where CCS (Revised Pay) Rules 2016 is applicable, regarding stepping up of pay of senior Government servants promoted to higher post on or before 01.01.2015 and drawing less pay in revised pay structure than their juniors who were promoted on or after 01.01.2016 under CCS (Revised Pay) Rule 7(10) read with Rule 13 of CCS (RP) Rule, 2016, Ministry/Department/organization-wise, and
- b) the number of such references which are pending along with the reasons therefor, reference-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b): No such reference has been received since 1st January, 2025 in respect of senior government servants promoted on or before 01.01.2015.
